

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Speck Systems Limited Date of Commencement of Liquidation: 21-12-2023; List of Stakeholders as on Date: 17-02-2024; Name of IP: K Vatsa Kumar; Process Number: 1; Last 5 digit of registration number: 12980

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		320608		320608				NA
3	Secured financial creditors	5	8713632118	5	8713632118	0	0	0	Annexure 3
4	Unsecured financial creditors	2	896289061	2	896289061	0	0	0	Annexure 4
5	Operational creditors (Workmen)	21	1828428	21	1755363	0	73065	0	Annexure 5
6	Operational creditors (Employees)	115	189563917	80	50180769	0	139383148	0	Annexure 6
7	Operational creditors (Government Dues)	4	244880398	4	244880398	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	22	128662967	16	29192184	0	99470783	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		169	10175177497	128	9936250501	0	238926996	0	